

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


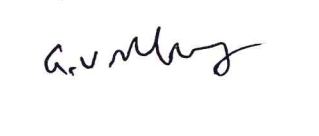
APPLICATION NUMBER :

PETITION NUMBER : CP/3/2016

NAME OF THE PETITIONER(S) : Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S) : M/S ikonzer Solutions Private Limited & 7 others

SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	M/S. G. SIVASHANKARAN G. Akila.	Counsel to Petitioners	 Counsel to Petitioners
2)	K. RAMASAMY S.V. RAMAKRISHNA G.V. MOHAN KUMAR	Counsel to Respondent No. 2	 Counsel to Respondent No. 2

ORDER

Counsel representing both the parties are present. Counsel for respondents prayed further time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Considering his request time enlarged. Put up on 14.06.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)